GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1016 ANSWERED ON:05.08.2011 LIQUIDATION OF NBFCS Mahtab Shri Bhartruhari

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) has called for liquidation of some Non-Banking Financial Companies (NBFCs) and for the initiation of criminal proceedings against them;
- (b) if so, the details of these companies;
- (c) whether any of these companies has been penalised after completing the due legal process; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d):- Reserve Bank of India (RBI) has file winding-up petition in respect of 84 companies as per details given in the Annexure. The winding-up petitions are pending before the respective High Courts.